

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3110
TO BE ANSWERED ON 5TH JANUARY, 2018**

DRUG TESTING LABORATORIES

**3110. SHRI HARI MANJHI:
SHRI VISHNU DAYAL RAM:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether inadequate number of drug testing laboratories is one of the major reasons for circulation of spurious drugs in the country, if so, the details thereof;
- (b) the number of drug testing laboratories functioning and proposed to be opened in the country, State/UT-wise;
- (c) the existing mechanism to review the functioning of drug testing laboratories;
- (d) whether the Government proposes to launch a campaign to create awareness and ensure public participation against spurious drugs, if so, the details thereof; and
- (e) the details of steps taken to reward the whistle blowers and ensure their security as well as to safeguard the interests of honest manufacturer and traders of medicines/drugs in the country?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): The prevalence of spurious drugs in the country has been estimated to be 0.0245% in a survey conducted to determine the problem of spurious and not of standard quality drugs in the country (2014-16). The prevalence of such drugs, as such, is very low.
- (b): List of State drugs testing laboratories is at **Annexure**. Currently, there are seven Central Drug Testing Laboratories at Kolkata, Chennai, Mumbai, Chandigarh, Hyderabad, Guwahati and Kasauli.

The Government has approved setting up of six Central laboratories for drugs / cosmetics / Medical devices and ten drug testing laboratories by States and Union Territories.

- (c): All aspects relating to functioning of Central Drugs testing laboratories are reviewed and monitored regularly by Drugs Controller General (India) and the Ministry of Health & Family Welfare. Similarly, the States/UTs also review the functioning of their laboratories periodically.

(d): The Government is committed to ensuring that the quality, safety and efficacy of drugs are not compromised. With this in view, the Government has taken a series of measures including strengthening legal provisions, workshops and training programmes for manufacturers and regulatory officials and measures such as risk based inspections. However, no specific campaign is proposed in this regard.

(e): A Whistler Blower Scheme to encourage vigilant public participation for detection of movement of spurious drugs in the country is already in place. The scheme provides for suitably rewarding informers for providing concrete information to regulatory authorities in respect of movement of NSQ/misbranded/adulterated/spurious drugs.

As per Whistle Blower Policy, the identity of the whistle blower/informer is to be kept secret and will be known only to the concerned designated official. It will be the responsibility of the concerned officials to keep the details of the whistle blower/informer secret.

S.NO	State	Name and Address of Laboratory
1	Goa	Food & Drugs Laboratory, Bambolim Goa
2	Karnataka	Office of Chief Scientific Officer, Drugs Testing Laboratory, Palace Road, Bangalore-560001
		Office of Chief Scientific Officer, Regional Drugs Testing Laboratory, Ground Floor, 2nd Cross, 2nd Stage, Raghavendra Colony, Bellary-585101
		Office of Chief Scientific Officer, Regional Drugs Testing Laboratory, Plot No. 193, Industrial Area, 2nd Stage, Raipur, Dharwad-580604
3	Kerala	Drugs Testing Laboratory, Red Cross Road, Thiruvananthapuram, Pin-695035
		Regional Drugs Testing Laboratory, Ernakulam
4	Himachal Pradesh	Composite Testing Lab, Kandaghat, Solan, HP
5	Andhra Pradesh	Drugs Control Laboratory, Siddhartha Medical College Campus, Vijaywada-520008
6	Gujarat	Food and Drug Laboratory, Near Polytechnic, Vadodara
7	Tamil Nadu	Government Analyst, Drugs Testing Laboratory, Teynampet(DMS Campus) Chennai- 6.
		Government Analyst, Dept. of Biological Control, King Institute of Preventive Medicine Research, Guindy, Chennai- 32
8	Rajasthan	Drugs testing laboratory, Mandir marg, sethi colony, Jaipur (Rajasthan)-302004
9	Puducherry	Department of Food & Drug Testing, Drug Testing Laboratory, Gorimedu
10	Chattishgarh	Drugs testing Laboratory, Kalibadi Raipur, Chhattisgarh- 492001
11	Punjab	Drug testing laboratory, Chandigarh
12	Bihar	Bihar Drugs control laboratory , Agamkuan, Patna
13	Odisha	State drug testing and research laboratory, Odisha, Bhubaneswar
14	Jharkhand	Jharkhand state drugs testing laboratory, Namkun, Ranchi- 834010.
15	Tripura	State Drug Testing Laboratory, Agartala
16	Meghalaya	Food & Drug Laboratory, Pesteur Institute, Shillong, Meghalaya – 793001
17	Jammu & Kashmir	Combined Food & Drug Laboratories, Patoli Mangotrian, Jammu

18	Maharashtra	Drug Control Laboratory, Survey No. 341, Bandra kurla Complex, bandra (East), 400051
		Drug Control Laboratory, Third Floor, Nath Super Market, Aurangpura, Aurangabad-431001
19	Haryana	Drug testing laboratory, Sector 11D, Chandigarh
20	West Bengal	EFRAC, Subhash Nagar, P. O. Nilganj Bazar, Barasat, Kolkata-700121
21	Telangana	Drugs Control Laboratory, Vengal Rao Nagar, Hyderabad
22	Chandigarh	Drug testing laboratory, Chandigarh (The Gov. of UT Chandigarh approved Drugs Testing Laboratory of Punjab State for UT Chandigarh)
23	Uttar Pradesh	Government analyst, UP O/o Food and drug testing laboratory, Sector C, Aliganj, Lucknow
24	Delhi	Drug Testing Laboratory, A-20, Lawrence Road, Delhi-110035
25	Madhya Pradesh	DRUG TESTING LABORATORY, Food & Drugs Administration, Idgah Hills, Bhopal (M.P.) – 462032
26	Uttarakhand	Drug Testing Laboratory, Dehradun